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supply of some stores to these two mills and whether he has got a mill of his own?

SHRI MANUBHAI SHAH: He is an employee of a different mill whose services we requisitioned at the request of the Maharashtra Government to be appointed as the Authorised Controller. He is not interested in this mill nor i_s he an agent. He is purely an Authorised Controller under the law and being a very competent man and having first run one efficiently mill the Maharashtra Government appointed him to be the Authorised Controller for the second mill and, therefore, he is functioning as such.

SHRI NIRANJAN SINGH: May I know whether Government is aware that this gentleman has got a contract for the supply of cotton to these two mills?

SHRI MANUBHAI SHAH: No, Sir.

SHRI A. B. VAJPAYEE: May I know how these Authorised Controllers are appointed? Have Government a panel or a list out of which appointments are made?

SHRI MANUBHAI SHAH: We are getting quite a large, adequate number. All the units under the authorised controllers, thanks to the vigilance of the Government, both in the State and in the Centre and the competence of the men selected, are showing profits. That itself shows that the system of selection is fairly satisfactory.

ब्रिटेन की यूरोपीय साझा बाजार की सदस्यता के बारे में श्री छागला का कथन

†३४१. श्री नवाब सिंह चौहान : क्या प्रधान मंत्री यह बताने की ध्रुपा करेंगे कि :

(क) क्या यह सच हैकि ब्रिटेन में भारतीय हाई कमिश्तर श्री एन० संख खागला ने पिछती २५ मई को इग्लैड में ब्रिटिश बाडकास्टिंग कारपोरेशन को दी गई एक मुलाकात में, ब्रिटेन दारा यूरोपीय साझे बाजार की सदस्यता के लिये प्रार्थना-धत्र देने के परिणामस्वरून राष्ट्रमंडल में एक संकट उत्तन्न होने की बात कही ; और

(ख) यदि हो, तो इस सम्बन्ध में बास्तविक स्थिति क्या है ?

SHRI CHAGLA'S REMARKS ON RITAIN'S MEMBERSHIP OF E.C.M.

*341. SHRI NAWAB SINGH CHAU-HAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact, that in an interview given to the British Broadcasting Corporation in England on the 25th May last India's High Commissioner in U.K., Shri M. C. Chagla, spoke of a crisis in the Commonwealth as a result of Britain's application for membership of the European Common Market; and

(b) if so, what is the actual position in this regard?]

वैदेशिक कार्य मंत्रालय में उपमंत्री (श्री दिनेश सिंह) : (क) ग्रौर (ल) हमारे हाई कमिश्नर के लंदन हवाई अड्डे पहुंच ने पर, वीं० बीं० सी० के एक भेंट-कतों में उनसे यह सवाल किया कि क्या बहत से लोगों की तरह उन्हें भी यह डर है जि राष्ट्रनंडल अब पहले से ज्यादा खतरे में है. तो उन्होंने जवाब में यह कहा कि उनके विचार में राष्ट्र पडल के सामने निविचत रून से एक संकट है। जैसा कि माननीय सदस्य का पता है बत्तिया के साझा मंडी में शामिल होने से राष्ट्रमंडल सदस्यों के बीच वर्तमान ग्रायिक संम्बंबों पर असर पड़ेगा और जिस हद तक ये संबंध कमजोर होंगे ग्रौर व्यापार विगड़ेगा, उस हद तक राष्ट्रमंडल के विभिन्न सदस्वीं में गंभीर चिता रहेगी ।

†[] English translation.

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t[THB DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) Our High Commissioner in reply to a question by a B.B.C. interviewer, on his arrival at London airport, whether he shared the fears of many that the Commonwealth was in greater danger than ever before, said that he thought the Commonwealth was facing a definite crisis. As the Hon. Member is aware Britain's joining the Common Market will have repercussions on the economic links which at present exist between members of the Commonwealth and to the extent that these links are weakened and patterns of trade disrupted there is serious concern among the individual members ∎of the Commonwealth.]

भी लवाब सिंह चौहान : क्या माननीय मंत्री जी यह बताने की ध्या करेंगे कि भारत सरकार ही तरफ से क्या प्रयत्न डो रहे हैं जिससे कि बीटेन के कामन माइटेंट में शरीक होने पर भी भारत को होई धार्थिक नुकसान न हो, व्यापार के संबंध में ?

भी जवाहर लाल नेहक : यह' तो एक लम्बी कष्ठानी है, महीनो की बौर एक मानी में कुछ वर्ष ज्यादा की । इस सिलसिले में हमारे जो एक राजदूत हैं ब्रेंस्टस में, उनको हमने अपना राजदूत बनाया है य रोपियन इकानामिक कम्यनिटी का, यानी इत्तलिय, कि हमारे जो इहक हैं उनको नुकसान न पहुंचे । बाकी हमारे फाइनेन्स मिनिस्टर बभी दो जार दिन के अंदर जाने वाले हैं, व भी इसकी निस्बत वहां बातचीत करेगे ।

SHRI BHUPESH GUPTA: May I know whether, in view of the fact that the British Government is treating the Commonwealth as a one-way track and when it has disregarded Indian interests in the context of Commonwealth relations as far as the E.C.M. is concerned, Government is

to Questions ■eviewing its attitude towards the Commonwealth?

SHRI JAWAHARLAL NEHRU: The ion. Member's question has a number)f presumptions. I do not know where the question comes. There are i number of insinuations and presump-;ions. What exactly is the question >art of it?

SHRI BHUPESH GUPTA: The ques-ion part of it is, if I may say so, whether the Government is reviewing ts attitude towards the British Com-nonwealth in view of the patent fact ;hat the United Kingdom is disregarding Indian interests in the matter of its approach to the European Common Market.

SHRI JAWAHARLAL NEHRU: We lave no reason to review our attitude to the British Commonwealth. [f occasion arises to review it, we shall io so- There is no reason at present.

SHRI BHUPESH GUPTA: Do I understand, Sir, that when the Indian economy is faced with a serious situation as a result of the action of the premier member of the Commonwealth, namely, the United Kingdom, whether you like it or not, the occasion has not arisen for the Government to reconsider the matter in the light of the present developments?

MR. CHAIRMAN: That is what th« Prime Minister has said.

SHRI JAWAHARLAL NEHRU: No, Sir, it has not arisen

INDO-IRAN TRADE AGREHMMTT

•342. SHRI KRISHNA CHANDRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to -state the principal terms of the current Trade Agreement with Iran?

THE MINISTER or INTERNATIONAL TRADE DJ THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH) : We do not have a

f[] English translation. :391

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